

H

C.A.No. 4917 OF 2000
ITEM No. 108

COURT NO.10

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 4917 OF 2000@@
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SANTOSH KUMAR

...APPELLANT

VERSUS

STATE OF A.P. AND ORS.
(With with office report)

...RESPONDENTS

Date : 23/04/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. L. Nageshwara Rao, Sr.Adv.
Mr. J.R. Manohar Rao, Adv.
Mr. G. Ramakrishna Prasad, Adv.
for Mr. S.U.K. Sagar, Adv.

For Respondent (s) Mr. M.N. Rao, Sr.Adv.
Mr. A.D.N. Rao, Adv.
Mr. A.P. Jyothish, Adv.
Mr. Amar Jyothi Sharma, Adv.

State Mr. G. Prabhakar, Adv.
Ms. T. Anamika, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Mr. L. Nageshwara Rao, learned Senior Counsel for the appellant commenced his arguments at 12.20 p.m. and addressed the Court till 3.00 p.m. Thereafter, Mr. M.N. Rao, learned Senior Counsel for the respondents argued the matter till 3.45 p.m. After that, Mr. L. Nageshwara Rao made his submissions in reply till 4.00 p.m.

Arguments concluded.
Judgment reserved.

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Sarita (Kanwal Singh)
Court Master

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List of books :@@
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1. (1990) 2 SCC 715
2. (1993) 3 SCC 371
3. (1992) Suppl.1 SCC 272, 288

4. (1994) 1 SCC 431, 435
5. (2000) 8 SCC 225, 239
6. (1983) 3 SCC 601
7. (1993) Suppl.3 SCC 438, 446
8. (1967) 2 SCR 703
9. (1997) 11 SCC 91